

PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF ELTEX SUPER CASTINGS LIMITED

Regd. Office : Periannaickenpalyam, Coimbatore -641 020

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited ("**Manager to the Offer**"), on behalf of Kovilpatti Lakshmi Roller Flour Mills Ltd ("**Acquirer**") to the equity shareholders of Eltex Super Castings Limited ("**Eltex**") pursuant to Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 [SEBI (SAST) Regulations, 1997] & subsequent amendments thereto. This Public Announcement is issued pursuant to changes/amendments in the activity schedule, as advised by SEBI vide their letter no. CFD/DCR/TO/70595/06 dated 30/06/2006.

The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	03/12/2005	Saturday	03/12/2005	Saturday
Last date for a competitive bid	24/12/2005	Saturday	24/12/2005	Saturday
Specified Date	31/12/2005	Saturday	31/12/2005	Saturday
Date by which the Letter of Offer will be dispatched to the shareholders	16/01/2006	Monday	10/07/2006	Monday
Date of opening of the Offer	25/01/2006	Wednesday	15/07/2006	Saturday
Last date for revising the offer price/ number of shares	02/02/2006	Thursday	24/07/2006	Monday
Last date for withdrawal of acceptance by the shareholders	07/02/2006	Tuesday	28/07/2006	Friday
Date of closing of the Offer	13/02/2006	Monday	03/08/2006	Thursday
Date of communication of rejection, if any and payment of consideration for applications accepted	27/02/2006	Monday	18/08/2006	Friday

This announcement is being made with a view to apprise the shareholders of Eltex of the aforesaid changes. A copy of this Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be available on SEBI's website from the offer opening date i.e; 15/07/2006 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirer :

KEYNOTE

CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai-400 021.

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SEBI Regn: INM000003606 AMBI Regn No.: AMBI/040

Contact Person: Janardhan Wagle

Place: Gangaikodan

Date : 10/07/2006